

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-40(PB)/2017**  
**with CA-585(PB)2018**

**IN THE MATTER OF:**  
Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

**Under Section 10 of IBC**

**Order delivered on 13.07.2018**

**Coram:**  
**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS**

For the petitioner: -  
For the Respondent(s): -

**ORDER**

Present: None.

Notice of the application be issued to the promoter namely Mr. Anurag Garg and Ms. Ritu Garg and the financial creditors for 08<sup>th</sup> August, 2018.

The bench officer shall intimate the liquidator to serve dasti notices to the aforesaid non-applicants.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**